

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Dhanashri Tooling Systems Private Limited Date of Commencement of Liquidation: 22-03-2021; List of Stakeholders as on Date: 24-05-2021; Name of IP: Mr. Pramod Dattaram Rasam; Last 5 digit of registration number: 11259

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1492122		1492122				NA
2	Liquidation costs incurred till date		11637		11637				NA
3	Secured financial creditors	0	0	0					Annexure 3
4	Unsecured financial creditors	4	29699445	0	0		29699445		Annexure 4
5	Operational creditors (Workmen)	1	737630	0	0		737630		Annexure 5
6	Operational creditors (Employees)	0	0	0	0				Annexure 6
7	Operational creditors (Government Dues)	0	0	0					Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	3530413	2	3530413		0		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	15000000	2	3750000		11250000		Annexure 9
Total		10	50471247	4	8784172	0	41687075	0	